

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03

IA No. 152/JPR/2021

IA No. 159/JPR/2021

IA No. 160/JPR/2021

IA No. 161/JPR/2021

In

CP No. (IB)- 233/9/JPR/2019

Under Section 9 of IBC, 2016

In the matter of:

Uniword Telecom Limited

...Operational Creditor

Versus

M/s Taurus Exports Pvt. Ltd.

... Corporate Debtor

And in the matter of IA No. 152/JPR/2021 & IA No. 159/JPR/2021 & IA No. 160/JPR/2021 & IA No. 161/JPR/2021:

**Anoop Bhatia, Liquidator in
M/s Taurus Exports Pvt. Ltd.**

.....Applicant

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nikhil Shrivastava, Adv.
Anoop Bhatia, IP

For the Respondent : None-appeared

ORDER

IA No. 152/JPR/2021

This IA has been filed by the Liquidator seeking to place on record the first progress report. In the circumstances, the progress report is taken on record and IA is allowed accordingly.

Sd/-

IA No. 159/JPR/2021

This IA has been filed by the Liquidator seeking to place on record the list of stake holders. In the circumstances, the same is taken on record and IA is allowed accordingly.

IA No. 160/JPR/2021

This IA has been filed by the Liquidator seeking to place on record asset memorandum. In the circumstances, the same is taken on record and IA is allowed accordingly.

IA No. 161/JPR/2021

This IA has been filed by the Liquidator seeking to place on record the preliminary report. In the circumstances, the same is taken on record and IA is allowed accordingly.

Sdr

(Raghu Nayyar)
Technical Member

July 15, 2021

Sdr

(Ajay Kumar Vatsavayi)
Judicial Member